

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 330

TO BE ANSWERED ON FEBRUARY 05, 2019

BASIC FACILITIES IN SLUM AREAS

No. 330 SHRI LALLU SINGH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- a) whether the people living in slums in various States of the country are living in miserable condition;**
- b) if so, whether the Government proposes to take any effective steps to provide necessary basic facilities such as electricity, good environment, sewer, water etc. to the people living in slums in the country, especially in metropolitan cities; and**
- c) if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a)to(c):‘Land’ and ‘Colonisation’ are State subjects and therefore it is the responsibility of the State/Union Territory (UT) Governments to frame policies and implement schemes for improving the living conditions of slum dwellers. However, Government of India through its programmatic interventions viz. Atal Mission for Rejuvenation and Urban Transformation (AMRUT), Swachh Bharat Mission - Urban (SBM-U) and Pradhan Mantri AwasYojana (Urban) {PMAY(U)} Mission, has been making overarching efforts by assisting States/ UTs in providing housing and basic civic amenities to the urban poor including slum dwellers of towns/ cities of the country.

AMRUT focuses on water supply, sewerage & septage management, storm water drainage, parks & green spaces and non-motorized urban transport in 500 Mission cities across the country. The main priority under AMRUT is universal coverage of water supply in the selected Mission cities. Under AMRUT, State Annual Action Plans (SAAPs) of size of Rs. 77,640 crore,

including the Central Assistance of Rs. 35,990 crore have been approved for all the States/UTs for the entire Mission period. Against the total plan size of Rs. 77,640 crore, Rs. 39,011 crore has been allocated for water supply sector and Rs. 32,456 crore to sewerage and sepatage management sector. So far, 1,246 projects worth Rs. 2,826 crore have been completed. Contracts have been awarded and work is in progress for 3,203 projects worth Rs. 56,978 crore. 607 projects worth Rs. 11,108 crore are under tendering.

Swachh Bharat Mission-Urban (SBM-U) mainly aims at making urban India free from open defecation and achieving 100% scientific management of municipal solid waste in all 4,041 statutory towns of the country. Under SBM-U, 54,64,727 units of Individual Household Toilets (IHHT) have been constructed and another 7,41,906 IHHT units are under construction. The number of Community/Public Toilets (CT/PT) constructed is 4,64,250 seats, while another 39,374 CT/PT seats are under construction. So far, 23 States/UTs have been declared Open Defecation Free (ODF) and there are 635 centralized Waste to Compost (WtC) plants functional with the output capacity of 40.47 lakhs tons per year (TPA) and seven Waste to Energy (WtE) plants with the output capacity of 88.40 Mega Watt.

Under 'In-Situ' Slum Redevelopment (ISSR) component of PMAY(U) mission, there is a provision to provide all weather pucca houses to all eligible urban homeless households including slum dwellers. PMAY(U) mission envisages that houses constructed by the States/UTs should have basic civic infrastructure like water, sanitation, sewerage, road, electricity etc. Under PMAY(U) mission, houses are considered to be complete only when civic facilities such as power supply, water supply and drainage/sanitation are provided and a Confirmation to this effect has been received. So far, Central Assistance of Rs. 1,06,597.63 crore has been sanctioned for construction of 70,02,568 houses across the country for Economically Weaker Section (EWS) including slum dwellers under PMAY(U). Out of Central Assistance of Rs. 1,06,597.63 crore, Rs. 21,995.69 crore has been sanctioned for construction of 14,62,530 houses in all 53 metropolitan cities of the country.